

RAJYA SABHA

*Monday, the 21st August 1995/30th
Shravana 1917 (Saka)*

The House met at Eleven of the Clock.
The Deputy Chairman in the Chair.

WRITTEN ANSWERS TO QUESTIONS

News-Item Regarding International Business Transactions

@ * 241. SHRI KRISHNA KUMAR
BIRLA.

SHRI GHUFRAN AZAM:

Will the Minister of COMMERCE be
pleased to state:

(a) whether Government's attention has
been drawn to the news-item captioned
"India among the most corrupt Nations:
Report" as reported in the 'Pioneer', dated
16th July 1995;

(b) if so whether according to the survey
conducted by "Transparency International"
it has been revealed that there is corruption
in the International business transactions;

(c) if so, what are the details thereof; and

(d) what is Government's reaction
thereto?

THE MINISTER OF STATE OF THE
MINISTRY OF COMMERCE (SHRI P.
CHIDAMBARAM) (a) Yes, Sir.

(b) to (d) Transparency International
(TO) is reported to be a Berlin based Non-
Governmental Organisation (NGO). TI has
released a so-called '1995 TI Corruption
Index' which is reported to be an
assessment undertaken for TI by a German
economist in which seven existing surveys
of international business interests and
financial journalists have been analysed and
collated.

The index released by TI does not reveal
the background of agencies which carried
out the survey, the methodology adopted
for the survey or the credentials of the
business interests and financial journalists
who were surveyed. The credentials of the
economist who

is reported to have collated these surveys as
also the credentials of TI have not been
revealed. The index is not based on any
specific cases or empirical data but seems to
be based on perceptions of some business
interests, details of which are not available.
As such the report does not merit any
specific reaction.

Allocation of Essential Commodities to Uttar Pradesh

*242. SHRI MOHAMMED AFZAL
alias MEEM AFZAL: Will the Minister of
CIVIL SUPPLIES, CONSUMER
AFFAIRS AND PUBLIC DISTRIBUTION
be pleased to state:

(a) whether the essential commodities
allocated to Uttar Pradesh are as per its
requirements; and

(b) if not, what are the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES,
CONSUMER AFFAIRS AND PUBLIC
DISTRIBUTION (SHRI BUTA SINGH):
(a) and (b) The allocation and off-take of
rice, wheat, levy sugar and Superior
Kerosene Oil for the Public Distribution
System (PDS) in Uttar Pradesh during
1994-95 were as follows: -

Commodity	1994-95 Allocation (in '000 MTs)	Offtake
Wheat	1185.60	203.20
Rice	549.60	197.20
Sugar*	652.49	
Superio Kerosene Oil	1014.65	927.78

(*Offtake of sugar is assumed to be 100%)

2. Bulk allocation of key essential
commodities for the PDS is made to
States/UTs by the Central Government
taking into account availability Of stocks in
the Central Pool; demands received from
the State/UTs, *inter se* requirements of
States/UTs, pattern of consumption in the
past and seasonal factors. Allocation of
commodities for the PDS is supplemental in
nature and is not meant to meet the total
requirements of any State/UT.

@ Previously Starred Question 102
postponed from 7th August 1995.